

[English]

Industrial Disputes pending with labour Court

3137. SHRI BAPU HARI CHAURE:
Will the Minister of LABOUR be pleased to state:

(a) the number of industrial disputes pending before Labour Courts/Industrial Tribunals till date, State-wise;

(b) the number of Labour Courts and Industrial Tribunals in each State and those newly constituted during each of the last three years, State-wise:

(c) whether the recommendations made at the Labour Ministers' Conference to increase the number of Labour Courts and Industrial Tribunals in each State have been implemented by the States;

(d) if so, the details thereof; and

(e) if not, one steps taken to reduce long

pending cases in each Labour Court and Industrial Tribunal?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) to (d). A statement is attached.

(e) The steps in hand for expediting adjudication of industrial disputes are *inter-alia* as follows:-

- (i) Improving and strengthening of Conciliation Machinery so that a larger number of cases are settled at the conciliation stage;
- (ii) Expeditious filling up of vacancies of Presiding Officers of the Labour Courts and Industrial Tribunals;
- (iii) Setting up of additional Labour Courts and Industrial Tribunals, where necessary;
- (iv) Holding of Lok Adalats, wherever possible.

STATEMENT

Sl. No.	Name of State/ Union Territory	Number of					
		Industrial disputes pending as on Dec. 31, 1991	Applications pending as on Dec. 31 1991	Industrial Tribunals & Labour Courts as on Dec. 31, 1991	Industrial Tribunals & Labour Courts set up during last 3 years		
1	2	3	4	5	6		

1. Industrial tribunals/labour courts set up by State Govts./Union Territory Administrations

1.	Andaman & Nicobar	15	15	1	0		
2.	Andhra Pradesh	6867	3662	8	0		
3.	Arunachal Pradesh	0	0	0	0		
4.	Assam	279	100	5	0		
5.	Bihar	755	791	17	2		
6.	Chandigarh	689	216	1	0		
7.	Daman & Diu	0	0	0	0		

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		1	2	3	4	5	6
		Industrial disputes pending as on Dec. 31, 1991	Applications pending as on Dec. 31 1991	Industrial Tribunals & Labour Courts as on Dec. 31, 1991	Industrial Tribunals & Labour Courts set up during last 3 years		
8.	D & N Havelli	1	0	1	0		
9.	Delhi	20947	21328	11	0		
10.	Goa	213	120	1	0		
11.	Gujarat	40437 (P)	684 (P)	52	6		
12.	Himachal Pradesh	232	171	1	0		
13.	Haryana	4566	2568	5	0		
14.	J & Kashmir	N.A.	N.A	1 (P)	N.A.		
15.	Kerala	1331	998	9	2		
16.	Karnataka	9123 (P)	3343 (P)	14	2		

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1	2	3	4	5	6		
17.	Lakshadweep	0	0	0	0	0	
18.	Manipur	4	0	1	0	0	
19.	Meghalaya	1	0	0	0	0	
20.	Maharashtra	11646	25164	64	1		
21.	Madhya Pradesh	2310	1064	26	4		
22.	Mizoram	0	0	1	0		
23.	Nagaland	0	0	2	1		
24.	Orissa	10056	12255	4	0		
25.	Punjab	9250	10115	7	0		

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			Industrial disputes pending as on Dec. 31, 1991	Applications pending as on Dec. 31 1991	Industrial Tribunals & Labour Courts as on Dec. 31, 1991	Industrial Tribunals & Labour Courts set up during last 3 years	
26.	Pondicherry		26	15	4	0	
27.	Rajasthan		7801	5696	8	1	
28.	Sikkim		0	0	0	0	
29.	Tamil Nadu		NA	NA	9	0	
30.	Tripura		5	5	6	0	
31.	Uttar Pradesh		13043	5536	25	6	
32.	West Bengal		2210	170	11	0	
	Total:		132807	83016	298	25	

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1	2	3	4	5	6		
II. Industrial Tribunals-cum-Labour Courts Set up by the Central Government (Position as on 30.06.1992)							
1.	Asansol	70	11				
2.	Bangalore	292	6				
3.	No. 1 Bombay	251	683				
4.	No. 2 Bombay	195	2118				
5.	Calcutta	282	208				
6.	Chandigarh	698	1145				
7.	No. 1 Dhanbad	520	122				
8.	No. 2 Dhanbad	500	39				

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1	2	3	4	5	6		
9.	Jabalpur	763	1147				
10.	Kanpur	763	1147				
11.	New Delhi	513	1441				
12.	Jaipur					Sanctioned in January, 1992 (Presiding Officer not yet posted)	
	Total:	4915	8993				

1. (P) Provisional:

2. N A Not available